

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P NO.360/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	U.Com Software Pvt Ltd (Krishnacharan Mohanty) -Vs- Registrar of Companies ,WB		
Under Section	252 Struck off		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATIKA PABAN BISHTA *Patu* *Patu*

*Patu*  
21/8/17

07.08.2017 – C.P. No. 360 / KB / 2017 U.Com Software Pvt.  
Ltd.(Krishnacharan Mohanty) –Versus- Registrar of Companies, WB.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Petitioner filed the petition under Section 252 the Companies Act, 2013.  
Heard, the petitioner at length issue notice to the R.O.C. calling for the  
report.

Fixed on 1<sup>st</sup> September, 2017.

(MANORAMA KUMARI)  
MEMBER (J)